

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:84
ANSWERED ON:16.08.2012
SC ST BENEFICIARIES UNDER MGNREGS
Dhruvanarayana Shri R. ;Siricilla Shri Rajaiah

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of people belonging to the Scheduled Castes and the Scheduled Tribes availing benefits under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the last two years and the current year, year-wise and State-wise;
- (b) whether any special dispensation is provided to the people belonging to the Scheduled Castes and the Scheduled Tribes under the scheme;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF RURAL DEVELOPMENT (SHRI JAIRAM RAMESH) (a) to (d): A statement is laid on the Table of the House.

Statement as referred to in reply to parts (a) to (d) of Lok Sabha Starred Question No. 84 for answer on 16.08.2012

(a): The details of participation of SC/ST beneficiaries in terms of persondays generated under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) for the last two years and the current year as reported by the States/UTs are given in Annexure.

(b) to (d): The primary objective of MGNREGA is to enhance the livelihood security of the rural households, by providing on demand up to 100 days of guaranteed wage employment in a year to every rural household including SC/ST households for doing unskilled manual work. Schedule-I of MGNREGA as amended from time to time lists the category of works which shall be included in the Schemes formulated by the State Governments under Section 4(1) of the Act for giving effect to the provisions of the Act. There is also provision in Schedule-I of the Act to take up the following activities under MGNREGA on land or homestead owned by households belonging to the Scheduled Castes and the Scheduled Tribes:

- (i) provision of irrigation facility, dug out farm pond, horticulture, plantation, farm bunding and land development;
- (ii) agriculture related works, such as, NADEP composting, vermin-composting, liquid bio-manures;
- (iii) livestock related works, such as, poultry shelter, goat shelter, construction of pucca floor, urine tank and fodder trough for cattle, azolla as cattle-feed supplement;
- (iv) works in coastal areas, such as, fish drying yards, belt vegetation;
- (v) rural drinking water related works, such as, soak pits, recharge pits;
- (vi) rural sanitation related works, such as, individual household latrines etc.

The above works shall be taken up subject to the following conditions, namely:- (i) the households shall have the job card; and

- (ii) the beneficiaries shall work on the project undertaken on their land or homestead.